

Annexure-9

Name of the corporate debtor: Sri Balaji Logs Private Limited; Date of commencement of CIRP: 17-07-2019;

List of Creditors as on: 15-10-2019

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl NO.	Name of Creditor	Details of Claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim underv verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party					

Note 1: Apart from the claims mentioned above, no other claims have been received from the financial creditors, operational creditors / employees and other Creditors (if any) of the Corporate Debtor as on the last date of receipt of claims i.e. 15th October, 2019. Further, necessary modifications shall be done in the above-mentioned list of Creditors in case of any fresh/ modified claim received from any creditor, subject to approval of the Hon'ble NCLT.

Note 2: Further, please note that The Hon'ble Supreme Court of India has directed the Resolution Professional to not to finalise the claims until next hearing vide its order dated 15th January, 2020. In lieu of the same, the Resolution Professional has not finalised the claims and has kept provisional.

Anup Kumar Singh

Resolution Professional

In the matter of Sri Balaji Logs Products Private Limited

Registration Number: IBBI/IPA-001/IP-PO0153/2017-2018/10322

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